

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**CP-69/2017 in  
OA-2634/2011  
MA-318/2017**

**New Delhi, this the 21<sup>st</sup> day of September, 2017**

**Hon'ble Mr. Shekhar Agarwal, Member (A)  
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Rajesh Kumar,  
S/o late Sh. Om Prakash,  
143, Samman Bazar,  
Bhogal, New Delhi-110014. .... Petitioner

(through Ms. Shashi Kiran)

Versus

1. Mr. Ajay Mittal,  
The Secretary, Govt. of India,  
Ministry of Information & Broadcasting  
Shastri Bhawan, New Delhi.
  
2. Mr. Anurag Mishra,  
The Director,  
Song and Drama Division  
Ministry of Information & Broadcasting  
Soochna Bhawan, 10-11, Floor,  
CGO Complex, Lodhi Road, New Delhi.
  
3. Mr. Dhruv Awasthi,  
The Deputy Director,  
Song and Drama Division  
Ministry of Information & Broadcasting  
Soochna Bhawan, 10-11, Floor,  
CGO Complex, Lodhi Road, New Delhi.
  
4. Mr. Sanjay Kumar Singh,  
The Deputy Director (Administration),  
Song and Drama Division  
Ministry of Information & Broadcasting  
Soochna Bhawan, 10-11, Floor,  
CGO Complex, Lodhi Road,  
New Delhi. .... Respondents

(through Sh. R.N. Singh)

## **ORDER (ORAL)**

### **Hon'ble Mr. Shekhar Agarwal, Member (A)**

Today when this matter was taken up, learned counsel for the respondents submitted that the order of this Tribunal has been challenged by the respondents before Hon'ble High Court of Delhi. Hon'ble High Court on 24.05.2017 in Writ Petition No. 4605/2017 has stayed the operation of the order till the next date of hearing. This stay has since been continued and the next date of hearing is now 11.12.2017.

2. In view of the aforesaid, we close this CP at this stage and discharge the notices issued to the alleged contemnors. The petitioner shall however remain at liberty to seek revival of this Contempt Petition after decision in the Writ Petition.

**(Raj Vir Sharma)  
Member (J)**

**(Shekhar Agarwal)  
Member (A)**

/ns/